

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1550**  
ANSWERED ON 04/12/2024

**SUBSIDY TO FARMERS UNDER PM-KUSUM**

1550. DR. SHIVAJI BANDAPPA KALGE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is aware that most of the farmers are unable to avail the benefits of Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) because the Government provides a subsidy of only sixty per cent and the remaining forty per cent is to be borne by the farmers themselves which the farmers are unable to afford despite the great benefits of the solar operated water pumps;
- (b) if so, the details thereof;
- (c) whether the Government proposes to enhance the subsidy to ninety per cent to save the cost of fossil fuel in the operation of water pumps for irrigation and if so, the details thereof; and
- (d) whether the existing procedure for making applications need to be made much simpler and also there is a need to enhance the budget for the PM-KUSUM and if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

- (a) & (b) The solar pumps under the Component B of PM KUSUM scheme can be availed via two modes:
- i) With Central Financial Assistance of 30%; State share up to 30% and rest up to 40% to be borne by the farmer
  - ii) With only Central Financial Assistance of 30% and rest up to 70% to be borne by the farmer

Currently, all the components of the PM KUSUM scheme are covered under Agricultural Infrastructure Fund, which provides interest subvention on financing.

(c) No

(d) The Ministry has simplified the process and issued comprehensive revised guidelines on 17.01.2024.

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